## F.No. 01(03)/Roster/CESTAT/2025 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.04.2025

## ORDER NO. 82 of 2025

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for CESTAT. New Delhi from 28.04.2025 to 02.05.2025 as follows:-

CORAM		WORKS ASSIGNED
Mr. Somesh Arora, Hon'ble Member (Judicial)		Single Member cases.
	e)	
		Mr. Somesh Arora, Hon'ble Member (Judicial)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <a href="https://www.cestat.gov.in">www.cestat.gov.in</a> in the link "Daily orders"/"court proceedings".

By Order

(Mukesh Gupta)
Deputy Registral

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar